BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) Yes, Sir.

Representations have been received for inclusion of Nepali language in the Eighth Schedule to the Constitution of India from various organisations. However, no decision has been taken to include any new language in the Eighth Schedule to the Constitution.

# Complaint against Group Commander NCC, Ghaziabad, Uttar Pradesh

- 645. DR. BAPU KALDATE; Will the PRIME MINISTER be pleased to state:
- (a) whether a complaint regarding misconduct and embezzlement against the Group Commander NCC, Ghaziabad (Uttar Pradesh) has been received by Government;
- (b) if so, what are the details of the complaint;
- (e) whether the Non-availability certificates regarding the residential house in Ghaziabad submitted by the above said officer have not been found to be genuine;
- (d) whether the officer concerned has been taking re-imbursement of rent while living in his own house;
- (e) whether the officer concerned got a new telephone installed in his own house at the expense of the Government;
- (f) the ranks and names of the Army officers, working under the command of the above said officer, who are living away from their place of actual posting, as stated in the complaint; and
- (g) the remedial steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir.

(b) The complaint is mainly regarding officers staying away from their duty stations, installation of telephone connection at Group Commanders' residence and lack of discipline in NCC units under NCC Group HQ, Ghaziabad

- (c) to (e) Information is being collected and will be laid on the Table of the House.
  - (f) 1. Lt. Col. 1. D. Sharma
    - 2. Lt. Col. Gian Singh.
    - 3. Lt. Col. Dalai.
    - 4. Lt. Col. P. K. Nanda,
    - 5. Major S. P. Kohli.
- (g) Information is being collected and will be laid on the Table of the House.

## Military expenditure by Pakistan

- 646. SHRI SURESH KALMADI; Will the PRIME MINISTER be pleaded to state:
- (a) whether it is a fact that Pakistan continues to outspend India in Military expenditure proportionate to her population. Gross National Product (GNP) and every other index used to measure such expenditure in relation to capacity:
- (b) if so, whether this poses any chreat to the security of India; and
- (c) what measures Government propose to take to meet the situation?

THE MINISTER OF STATE IN THE-MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) It is true that Pakistan continues to out-spend India in military expenditure in proportion to every index normally used to measure such expenditure.

(b) and (c) The high level of military spending in Pakistan is a cause of concern to us. However, all necessary measures are being taken to ensure effective defence preparedness.

### One rank-one pension for ex-servicemen

- 647. SHRI SURESH KALMADI; Will the PRIME MINISTER be pleased to state;
- (a) whether the Committee appointed by Government to go into the demand of the exservicemen for 'one rank-one pension' has since submitted its report:
- (b) if so. what arc the detail's thereof anti the action taken thereon by Govem-ment; and

(c) if the answer to part (a) above be in the negative what are the reasons for delay and by when it is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) to (c) The Committee on 'One Rank One Pension' considered all aspects ol' the issue but was unable to arrive at a consensus. Thereafter, discussions were with the various concerned Deptts/Ministries and a scheme to provide adhoc increase in pensions to Defence personnel, below officer level, who retired before 1-1-1986, was approved by the previous Government on 1st November 1990. This decision is twins reviewed by the present Governmeat.

#### Production of light attack helicopters

648. SHRI SURESH KALMADI: Wil' the PRIME MINISTER be pleased to refer to the reply to Unstarred Question 1471 given in the Rajya Sabha on the 21st August, 1990 and state:

- (a) whether the feasibility study under taken by HAL for the production of Light Attack Helicopter has been completed;
- (b) if so, what are the details thereof; and
- (c) if the answer to part (a) above be in the negative; by when it te likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir.

- (b) It is not in Public interest to divulge these details.
  - (c) Does not arise.

# गरीबी रेखा से नीचे रह रहे लोगों के लिये नथी योजनाएं

649. डा. ग्राप्तार ग्रहसद विया प्रधान मंद्री यह बताने की कृपा करेंगे कि क्या सरकार ने गरीबी रेखा से नीचे रहने वाले लोगों के कल्याण के लिए कोई नई योजना बनाई है ? प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री कमल मोरारका) : गरीवी की रेखा में नीचे रह रहे लोगों के कल्याणार्थ ग्रानेक कार्यश्रम चाल हैं जिनमें में श्रीधक महत्वपूर्ण ये हैं—ग्रामीण क्षेत्रों में एकीकृत ग्रामीण विकास कार्यश्रम तथा जवाहर रोजगार योजना ग्रीर शहरी क्षेत्रों में शहरी गरीबों के लिए स्व-रोजगार कार्यन्त्रम तथा नेहरू रोजगार योजना।

श्रभी तक कोई नई स्कीम तैयार नहीं की गई है।

## ब्रह्पसंख्यकों के लिए पन्द्रह मुद्धी कार्यक्रम

650. इ**.. ग्र रार ग्रहमद**ः क्या प्र**धान मं**त्रं यह बताने की कुपा करेंगे कि :

- (क) क्या नई सरकार भी ग्रत्य-संस्थाकों के कल्याण के लिए प्रधान मंत्री के 15 सूत्री कार्यक्रम को प्राथमिकता देगी, यदि हां, नो क्या सरकार के इस कार्यक्रम को प्रभावी दंग से कार्यान्वित करने के लिए जिला स्तर पर यधिकारियों को कोई श्रनुदेश जारी कर दिये हैं या जारी किए जाने का प्रस्ताव है:
- (ख) सरकार ने हाल ही में देश के अनेक भागों में हुए साम्प्रदायिक दंगों के दौरात 15 सूत्री कार्यक्रम के अंतर्गत क्य(-क्य( कदम उटाये हैं और उनका मददेवार ब्यौरा क्य। है ?

श्रम मंद्रालय में राज्य मंद्रो श्रीर कल्याण, मंद्रालय में राज्य मंद्रो (श्री रामजी लाल मुमन): (क) सरकार अल्प संख्यकों के कल्याण हेतु 15 सूत्री कार्य- क्रम के प्रति गंभीरता से बचनवद्ध है। 15 सूत्री कार्यक्रम के कर्यान्वयन को नियमित रूप से मानिटर करने के लिए हाल ही में प्रधान मंद्री की अध्यक्षताने एक मंद्रिमंडल समिति पूर्नगटित की गई है। सभी रज्य सरकारों और संघ राज्य क्षेत्र प्रणासनों से पुनः अनुरोध किया गया है कि वे समयबद्ध कार्याई योजना के अनुसार मुख्य सचिवों के स्तर पर नियमित आधार पर त्रैमासिक समीक्षा बैठकें आयोजित करें। राज्य सरकारों